

The Minister of Home Affairs (Pandit G. B. Pant): Presumably within a month.

Shri Khadilkar: May I know whether the inauguration of the Western Zonal Council has been postponed in order to give time to the Chief Ministers of the States of Bombay and Mysore to arrive at some settlement regarding Belgaum and other border disputes?

Pandit G. B. Pant: I will be glad if it helps that process

Import of Steel

*717. Shri H. N. Mukerjee: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) what was the total tonnage of imported steel received in our ports during 1956-57,

(b) whether it is a fact that certain Government departments for which the steel had been originally intended, declined during 1956-57 to accept delivery;

(c) if so, what was the tonnage of steel that was so declined and the reasons thereof,

(d) whether it is a fact that the said steel that had been declined was given over for free sale by the Iron and Steel Controller at Calcutta and also in other places,

(e) what was the amount of loss suffered by Government in the course of the said transactions, and

(f) whether an enquiry will be made into the matter?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) 1,914,476 tons

(b) Yes, Sir

(c) Approximately 25,000 tons

(d) Yes, but at a later stage

(e) Nil

(f) Does not arise

If I may add, Sir, with your permission, in answer to part (c), change in design and late arrival were among the reasons for declining to accept.

Short Notice Question and Answer Admission to Delhi Colleges

S.N.Q. No. 6. { Shri Vasudevan Nair:
Shri Easwara Iyer:
Shri V. P. Nayar:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it has come to the notice of Government that a very large number of students have been denied admission to Delhi Colleges;

(b) if so, their number, and

(c) the steps Government propose to take to remedy this situation?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) and (c) A statement is laid on the Table of Lok Sabha [See Appendix II, annexure No 97]

Shri Vasudevan Nair: From the statement I find that 8,800 students were refused admission to different colleges and universities I would like to know whether there is an unusual difficulty this year with regard to the admission to the colleges and if so, how does it compare with last year's position?

Dr. K. L. Shrimall: This is a recurring difficulty. The number of students who seek admission continues to be growing and it is not possible for the existing colleges to cope with the situation. This year particularly, a large number of students have been refused admission.

Shri V. P. Nayar: I want to know what is the total number of students who have passed from schools and qualified themselves for education in the university last year and how many of them have been able to secure admission to the various colleges and to the university?

Dr. K. L. Shrimall: I am afraid I cannot give the break-up, but I can give him the general situation with regard to the number of students on the rolls. There are 6,867 students on

the rolls and there are 8,800 students who are seeking admission and who have been refused. This is not the correct figure showing the actual number of refusals, because many students enrol themselves in various institutions.

Shri V. P. Nayar: I want to know how many have passed the higher secondary examination or other examinations from the schools and how many could secure admission?

Mr. Speaker: The hon Member will put down a separate question.

Shri V. P. Nayar: The statement says that with a view to consolidate education, they are not proposing to encourage admissions on a large scale to the colleges. I want to know what percentage of students have succeeded in getting admission to the colleges?

Mr. Speaker: These facts may be asked separately. It does not exactly arise out of this question, which asks, how many students have been denied admission?

Shri B. S. Murthy: May I know whether the Vice-Chancellor has made a proposal that new colleges will be established this year to accommodate the students? May I know also whether the proposal is in force and whether the colleges would start functioning?

Dr. K. L. Shrimali: The proposal was received by the Ministry on the 6th late in the afternoon. It will be examined sympathetically.

Shri Radha Raman: May I know, out of the students who are now waiting to get admission into the colleges and the university, how many are third divisioners and whether in the case of such students, Government have any scheme to divert their attention to some other vocational type of training?

Dr. K. L. Shrimali: This is a different question. As I said, the Government cannot take the responsibility of admitting all the students who have passed out of the higher secondary

schools. In fact, the whole policy of the Government is to divert the students to various occupations and jobs, so that the rush to the universities may be prevented. That was the recommendation of the University Education Commission also. It is not our policy to expand the facilities at the present moment, as far as the university education is concerned. The reorganisation of secondary education is also aiming at offering diversified courses, in order that the students may be diverted to various occupations and trades.

श्री नवल प्रसाकर : यह सुनाव भी सरकार क विचाराधीन था कि राशि में भी कुछ वॉनेज चलत जायें। मैं जानना चाहता हूँ कि यह मामला अब कहाँ तक पहुँचा है ?

Dr. K. L. Shrimali: That proposal is also under consideration of the Government and action will be taken shortly.

Shri Ranga: Is the admission to the Delhi University and colleges here being made on an all-India basis or is it being restricted to any local area like Delhi, Punjab, UP etc ?

Dr. K. L. Shrimali: The question is with regard to the Delhi University at the present moment I have also said that the University Grants Commission have accepted the policy which I have just mentioned.

WRITTEN ANSWERS TO QUESTIONS

राजनैतिक पंढितों को सहायता

*७०३ श्री भवन वर्मान क्या मुह-कार्य मन्त्री २४ मई, १९५७ के अतारकित प्रश्न संख्या २३४ के उत्तर के सम्बन्ध में यह बतान की कृपा करेंगे कि

(क) राजनैतिक पंढितों को सहायता देने के लिये सन् १९५५-५६ से बजट में जो धनराशि रखी जा रही है उस में से कितने व्यक्तियों को वित्तीय सहायता दी गई, और

(ख) यह सहायता किस आधार पर दी गई और किस किस को कितनी धनराशि दी गई ?